BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

THIRD REPORT

(Presented on 29.7.1991)

The Business Advisory Committee held a sitting on Monday, the 29th July, 1991.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

(1)	Discussion on the Resolution seeking disapproval of the Terrorist and Disruptive Activities (Prevention) (Amendment) Ordinance, 1991.	2 hours
(2)	The Terrorist and Disruptive Activities (Prevention) (Amendment) Bill, 1991.	
	(Consideration and passing)	
(3)	Discussion on the Resolution seeking disapproval of the Jammu & Kashmir Criminal Law (Amendment) Ordinance, 1991.	2 hours
(4)	The Jammu & Kashmir Criminal Law Amendment (Second Amending) Bill, 1991. (Consideration and Passing)	
(5)	Discussion on the Resolution seeking disapproval of the Consumer Protection (Amendment) Ordinance, 1991.	1½ hours
(6)	The Consumer Protection (Amendment) Bill, 1991 as passed by Rajya Sabha.	
	(Consideration and passing)	
(7)	Discussion on the Resolution seeking disapproval of the Constitu-	

(Consideration and passing)

3. The Committee also recommend the allocation of time to the following items of business as shown against each:—

tion (Scheduled Tribes) Order (Amendment) Ordinance, 1991.

The Constitution (Scheduled Tribes) Order (Amendment) Bill,

(1) Discussion and voting on the Demands for Grants (General) for 1991-92 in respect of the following Ministries/Departments:—

1991 as passed by Rajya Sabha.

100	Pett of the following findicates 2	- P		
(i)	Industry		8	hours
(ii)	Agriculture	<u>.</u>		
(iii)	Food	1	0	hours
(iv)	Rural Development			
(v)	Commerce		8	hours
(vi)	Defence		6	hours
(vii)	External Affairs		6	hours
(viii)	Home Affairs	1	0	hours
(ix)	Information & Broadcasting		6	hours
(x)	Petroleum & Natural Gas		6	hours
(xi)	Welfare		6	hours
(xii)	Labour ,		6	hours
(xiii)	Human Resource Development		6	hours
(xiv)	Steel		6	hours
(xv)	Coal		6	hours
		TOTAL:	00	hours

(2) The Finance (No. 2) Bill, 1991. (Consideration and passing)

(8)

12 hours

(To be taken up on Wednesday, the 4th September, 1991 and passed by 3 P.M. on Friday, the 6th September, 1991.

1½ hours

The Committee also recommend that the Demands for Grants may be taken up in the above order.

- 4. The Committee further recommend that discussion and voting on the Demands for Grants in respect of the Budget (General) for 1991-92 may commence from Monday, the 5th August, 1991 and conclude on Tuesday, the 3rd September, 1991 and all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants may be put to vote at 6 P.M. on Tuesday, the 3rd September, 1991.
- 5. The Committee also recommend that in order to make available more time for discussion on Demands for Grants and the Finance (No. 2) Bill, 1991, the House may continue to sit during lunch hour from the 5th August, 1991 till the passage of Finance (No. 2) Bill, 1991 on Friday, the 6th September, 1991.
- 6. The Committee further recommend that the sitting fixed for Friday, the 16th August, 1991 may be cancelled.
- 7. The Committee also recommend that discussions under Rule 193 on the following subjects may be held:—
 - Statement made by Minister of State for Coal on 26th July, 1991 regarding requests of some coal producing State Governments for increase in the rates of royalty on coal;

(2) Flood and drought situation in the country.

Date and time to be decided by the Speaker.

NEW DELHI;

July 29, 1991

SHIVRAJ V. PATIL, Chairman, Business Advisory Committee.

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